

ITEM NO.2

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.16 in Writ Petition (C)No.29/2003

SAURABH CHAUDRI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for directions and office report)

Date: 15/03/2010 This appln.was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr. Radha Shyam Jena,Adv.(NP)

Mr. M.C. Dhingra ,Adv(NP)

For Respondent(s) Mr.A.Mariarputham, Sr.Adv.
Mr.Anurag Dayal Mathur, Adv.
Mr.Vimal Dubey, Adv.
For M/s.Arputham, Aruna & Co.,Advs.

Mr.U.U.Lalit, Sr.Adv.
Mrs.Hemantika Wahi, Adv.
Ms.Jesal, Adv.
Mr.NInad,Adv.

Mr.Abhinav Mukerji, Adv.
Mr.Gaurav Sharma, Adv.
Ms.Surbhi Mehta, Adv.

Mr.Ranjan Mazumdar, Adv.
For M/s.Corporate Law Group, Advs.

Mr.Tara Chandra Sharma, Adv.
Ms.Neelam Sharma, Adv.
Ms.Pankhuri Shrivastava, Adv.

Mr.Rituraj Biswas, Adv.
For Mr.Gopal Singh, Adv.

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Mr.T.S.Doabia, Sr.Adv.
Mrs.Rekha Pandey, Adv.
For Mr.D.S.Mahra, Adv

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Ms. A.Subhashini ,Adv

Mr. Ashok Mathur ,Adv(NP)

Ms. Binu Tamta ,Adv(NP)

Mr. Gopal Singh ,Adv

Mr. Guntur Prabhakar ,Adv
Ms. Kamini Jaiswal ,Adv(NP)
Mr.Jatinder Kr.Bhatia, Adv.(NP)
Mr.Nikhil Nayyar, Adv.(NP)
Mr.Guntur Prabhakar, Adv.
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Ms.Sandhya Goswami, Adv.(NP)
Mr.Sanjay R.Hegde, Adv.(NP)
M/s.Lawyers' Knit & Co., Advs.
Mr.Sibo Sankar Mishra, Adv.(NP)

UPON hearing counsel the Court made the following
O R D E R

List after two weeks.

(G.V.Ramana)
Court Master

(Veera Verma)
Court Master